

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

**L O K S A B H A
UNSTARRED QUESTION NO. 3851**

TO BE ANSWERED ON FRIDAY, 25th MARCH, 2022

ELECTRONIC VOTING MACHINE

3851. SHRI RAVIKUMAR D.:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the expenditure on purchase of Electronic Voting Machines (EVM) has been allocated to the Legislative Department under the Ministry of Law and Justice;
- (b) if so, the reasons therefor along with the procedure followed for the purchase of EVMs and the role of Legislative Department in the process;
- (c) whether the expenditure on purchase of EVMs has not been allocated to the budget for Election Commission of India or Department of Legal Affairs, if so, the reasons therefor;
- (d) the budget estimate, revised estimate and actual expenditure on the Legislative Department separately for different heads, including purchase of EVMs, for the last five years, year-wise; and
- (e) the number of EVMs that had been manufactured and the total number of EVMs received by the Election Commission of India between 2014-2021?

ANSWER

**MINISTER OF LAW AND JUSTICE
(SHRI KIREN RIJJU)**

- (a): Yes Sir.
- (b): The procedure followed for the purchase of EVMs and VVPATs is as under:
 - (i) Based on the estimated number of polling stations for oncoming elections, the Election Commission of India (ECI) determines the number of additional machines, (EVSs/VVPATs) if needed over and above its existing inventory.
 - (ii) The ECI then requests the Government for in-principle approval and necessary budget for the required number of machines along with tentative costs.

(iii) On receipt of the proposal for in principal approval from the ECI, the Legislative Department places the matter before the Government as per the Delegation of the Financial Powers Rules, 1978, if required, to the Cabinet and on Cabinet's approval, convey the same to the ECI.

(iv) Upon receipt of the in principle approval from the Government, the necessary work order for said procurement is placed by the ECI on the PSU-manufactures, viz. M/s. Bharat Electronics Limited (BEL) and M/s Electronics Corporation of India Limiter (ECIL) for supply of machines.

(v) Based on the allocation of funds the payments are made by the ECI to the PSUs, subject to the finalisation of the cost by the Price Negotiation Committee (PNC). PNC consists of AS/JS& FA (Law) one member each from the Legislative Department, Department of Expenditure, Ministry of Finance and ECI.

(vi) Subsequently, based on the manufacturing plan and production, the machines are allocated by the ECI to various states/districts for timely deployment and use.

(c): No Sir.

(d): The information is annexed as Annexure A.

(e): The ECI has informed that the number of EVMs (including VVPATs) manufactured and supplied from 2014-2021 are as under:

YEAR	Machine	Quantity (in lacs)
2013-2014	Ballot Unit	3.82
	Control Unit	2.50
	VVPAT	NIL
2017-2018	Ballot Unit	13.95
	Control Unit	10.55
	VVPAT	17.45

(Figures in crore)

Budget Head	2017-18			2018-19		
	Budget Estimate	Revised Estimate	Actual Expenditure	Budget Estimate	Revised Estimate	Actual Expenditure
2015 - Election						
Reimbursement to States	1584.61	1208.45	1205.02	1056.35	892.73	893.71
EVM's Professional Services	0.01	0.00	0.00	30.77	25.00	19.13
2015 - Election	1584.62	1208.45	1205.02	1087.12	917.73	912.84
2052 - Secretariat General Services						
OL Wing	10.64	10.64	10.23	10.24	12.39	12.10
Legislative Department	24.20	22.80	20.36	23.14	24.86	22.16
2052 - Secretariat General Services	34.84	33.44	30.59	33.38	37.25	34.26
2070 - Other Administrative Services						
Vidhi Sahitya Prakashan	6.44	5.44	4.90	5.60	5.58	5.05
2070 - Other Administrative Services	6.44	5.44	4.90	5.60	5.58	5.05
2235 - Social Security and Welfare						
Social Security Welfare	0.00	0.00	0.00	0.00	0.00	0.00
2235 - Social Security and Welfare	0.00	0.00	0.00	0.00	0.00	0.00
4070 - Capital Outlay on Other Administrative Services						
Election "EVMs for Election Commission"	1000.00	1500.00	1478.73	1730.00	3902.17	3656.37
4070 - Capital Outlay on Other Administrative Services	1000.00	1500.00	1478.73	1730.00	3902.17	3656.37
Total	2625.90	2747.33	2719.24	2856.10	4862.73	4608.52

(Figures in crore)

Budget Head	2019-20			2020-21		
	Budget Estimate	Revised Estimate	Actual Expenditure	Budget Estimate	Revised Estimate	Actual Expenditure
2015 - Election						
Reimbursement to States	1429.54	1380.05	1378.48	437.00	68.50	66.15
EVM's Professional Services	0.01	0.01	0.00	50.00	5.00	5.00
2015 - Election	1429.55	1380.06	1378.48	487.00	73.50	71.15
2052 - Secretariat General Services						
OL Wing	13.25	13.25	12.61	13.25	12.25	11.85
Legislative Department	26.04	26.04	23.42	26.75	25.63	22.64
2052 - Secretariat General Services	39.29	39.29	36.03	40.00	37.88	34.49
2070 - Other Administrative Services						
Vidhi Sahitya Prakashan	6.79	6.79	6.10	7.00	6.50	5.71
2070 - Other Administrative Services	6.79	6.79	6.10	7.00	6.50	5.71
2235 - Social Security and Welfare						
Social Security Welfare	0.00	0.00	0.00	0.00	0.00	0.00
2235 - Social Security and Welfare	0.00	0.00	0.00	0.00	0.00	0.00
4070 - Capital Outlay on Other Administrative Services						
Election "EVMs for Election Commission"	25.00	75.00	24.97	150.00	150.00	149.15
4070 - Capital Outlay on Other Administrative Services	25.00	75.00	24.97	150.00	150.00	149.15
Total	1500.63	1501.14	1445.58	684.00	267.88	260.50

(Figures in crore)

Budget Head	2021-22		
	Budget Estimate	Revised Estimate	Actual Expenditure upto (21.03.2022)
2015 - Election			
Reimbursement to States	164.30	1572.86	1561.35
EVM's Professional Services	5.00	63.00	5.00
2015 - Election	169.30	1635.86	1566.35
2052 - Secretariat General Services			
OL Wing	13.80	13.80	13.01
Legislative Department	28.10	28.10	23.35
2052 - Secretariat General Services	41.90	41.90	36.36
2070 - Other Administrative Services			
Vidhi Sahitya Prakashan	7.00	7.00	6.01
2070 - Other Administrative Services	7.00	7.00	6.01
2235 - Social Security and Welfare			
Social Security Welfare	0.20	0.20	0.00
2235 - Social Security and Welfare	0.20	0.20	0.00
4070 - Capital Outlay on Other Administrative Services			
Election "EVMs for Election Commission"	1000.00	1000.00	998.83
4070 - Capital Outlay on Other Administrative Services	1000.00	1000.00	998.83
Total	1218.40	2684.96	2607.55